MINISTRY OF AGRICULTURE & FARMERS WELFARE

(Department of Agricultural Research and Education)

(DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY)

No. 409/DRPCAU (VC), Pusa

dated, the

16th August, 2023

ORDINANCE

Whereas the Government of India in the Department of Agricultural Research and Education as per resolution passed by the Board of Management in its 16th meeting held on 28.10.2021 has approved to make an Ordinance regarding the appointment and emoluments of employees other than those for whom provisions has been made in the Statutes of the Dr. Rajendra Prasad Central Agricultural University, Pusavide No. 5-42/2021-CAU (e-4658) dated 31st July, 2023 as under:

- 1. The detail procedure for appointment of teaching employees has already been notified vides Gazette Notification No. 81/RPCAU dated 15.9.2017 (Service and Recruitment Rules (Teaching Employees), 2017 which is in operation.
- 2. The detail procedures for appointment of nonteaching employees have already been notified vide Gazette Notification No. 82/RPCAU dated 15.9.2017 (Service and Recruitment Rules (Non-Teaching Employees), 2017 which is in operation.
- 3. The scale of pay of employees of the University shall be as prescribed by the Board of Management with prior approval of the Ministry of Agriculture and Farmers Welfare, Department of Agricultural Research and Education, Government of India, New Delhi and various financial agencies involved.
- 4. The emoluments of those employees who will be appointed on fixed emoluments like Consultants/Adjunct faculty/Scholar-on-residence etc. shall be as fixed by the Board of Management from time to time.

Now, therefore, in exercise of the powers conferred by sub-section (j) of Section 28 (1) of the Dr. Rajendra Prasad Central Agricultural University Act, 2016 (32 of 2016) and with the previous approval of the Central Government, as aforesaid, I, the Vice-Chancellor of the Dr. Rajendra Prasad Central Agricultural University, Pusa do hereby make the first Ordinance and notify the procedure of appointment and emoluments of employees other than those for whom provisions has been made in the Statutes in the Dr. Rajendra Prasad Central Agricultural University, Pusa as above.

Sd/-(Punyavrat Suvimalendu Pandey) Vice-Chancellor

Memo No.04/DRPCAU, Pusa dated the 16th August, 2023 Copy forwarded to all Deans of the Colleges / All Directors / Coordinator (SAB&RM)/ Comptroller/ All Heads of the Department / Dy Registrar (Estab.) for information & necessary

action.

Memo No.04/DRPCAU, Pusa dated the 16th August, 2023 Copy forwarded to the Deputy Secretary (Establishment) / Under Secretary (Establishment), DARE, Govt. of India, KrishiBhawan, New Delhi-110 001 for information.

> Sd/-Registrar

- CC.: (i) Secretary to Vice-Chancellor for kind information to the Hon'ble Vice-Chancellor.
 - (ii) Officer Incharge, E-governance Cell, DRPCAU, Pusa for uploading on the website of DRPCAU, Pusa.